

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 11th day of September, 2018.

ORIGINAL APPLICATION NO. 330/00884 of 2014

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Suresh Prasad Sharma and othersApplicants.

VERSUS

Union of India & othersRespondents

Advocates for the Applicant : Shri R.S. Gupta

Advocate for the Respondents : Mr. Prabhash Pandey

O R D E R

(Delivered by HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J))

List revised. None present for the parties.

2. From the perusal of file, it is evident that applicants were not present on the listed date i.e. on 19.2.2016. It seems that the applicants have lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(Mohd. Jamshed)
Member (A)**

**(RAKESH SAGAR JAIN)
MEMBER-J**

Manish/-